

(b) whether Government now propose to lay on the Table of the House a copy of the findings of Sir Arthur Trevors Harris who enquired into the charges of corruption against the former Secretary?

The Minister of Home Affairs and States (Dr. Katju): (a) The case is still under consideration of the Union Public Service Commission. The Commission's advice is awaited.

(b) Until the Commission's advice is received it will not be desirable to furnish further details.

CORRUPTION

491. Shri M. S. Gurupadaswamy: Will the Minister of Home Affairs be pleased to state:

(a) how many cases of corruption were reported to the Special Police Establishment during the second quarter of the year, 1953-54;

(b) how many of them were registered;

(c) investigation of how many was completed during the period;

(d) how many were recommended for departmental action;

(e) how many were recommended for prosecution in Courts of Law;

(f) how many gazetted, non-gazetted officials and citizens were involved;

(g) how many cases were finally disposed of by the several Departments and Courts separately;

(h) whether several Departments of the Central Government are co-operating with the Special Police Establishment in the investigation of these cases; and

(i) whether private persons are also giving full co-operation to the Special Police Establishment?

The Minister of Home Affairs and States (Dr. Katju): (a) to (g). As the quarter referred to is still current, the information asked for is not yet available.

(h) All departments of the Central Government are co-operating with the Special Police Establishment in investi-

gation of the cases.

(i) The Special Police Establishment are getting full co-operation from the public in the matter of investigation.

प्रतिरक्षा व्यय

४९२. सेठ गोविन्द दास। क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे।

(क) १९५२-५३ के कुल प्रतिरक्षा आयव्ययक में से, सैनिकों के वेतन और भोजन पर, व्यय की गई धन राशि; और

(ख) अन्य उच्च सैनिक अधिकारियों पर व्यय की गई कुल राशि ?

The Minister of Defence Organisation (Shri Tyagi): (a) About Rs. 54 crores.

(b) Pay and allowances—about Rs. 13 crores. As regards other items of expenditure, no separate figures are available.

SCHOLARSHIPS FOR BACKWARD CLASSES

493. Shri Hem Raj: (a) Will the Minister of Education be pleased to state the number of applications received (State-wise) by Government for the grant of scholarships for higher studies from Backward and Scheduled classes, and Scheduled Tribes for the year 1953-54?

(b) When will the decision on such applications be made known to them?

(c) How many scholarships have been sanctioned for this year?

(d) What is the State-wise number of such scholarships?

(e) From what date will they be eligible to avail of these scholarships?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The hon. Member's attention is invited to the statement laid on the Table of the House. [See Appendix IV, annexure No. 53.]

(b) During September-October, 1953.

(c) About 8,000.

(d) Not yet decided.

f (e) From the month they secure admission for the course of study during 1953-54.

BANKS IN LIQUIDATION

494. **Shri K. K. Basu:** Will the Minister of Finance be pleased to state:

(a) the total number of banks that are still in liquidation; and

(b) how many have gone into liquidation since December, 1952?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) 415.

(b) 14 banks have gone into liquidation between 1st January 1953 and 31st July 1953 including one in respect of which the winding-up order has been stayed.